

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-09-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRIS. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : IBA/1360/2019
NAME OF THE PETITIONER(S) : MALINI SRIHARI (SARO STEELS)
NAME OF THE RESPONDENT(S) : HARSHA EXITO ENGINEERING PVT LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC 2016**

(8)

[IBA/1360/2019]

ORDER

Learned Counsel Ms. K. Alpha Jain for Applicant and Learned Counsel Mr. Ganesh Iyer for Respondent are present.

Counsel for Respondent submits that the entire outstanding amount has been settled out of the Court.

Hence, the application in **IBA/1360/2019** is hereby **dismissed as settled out of court.**

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

member (Judicial)

knp